

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. Company Petition/175/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Sharmila Bharatkumar Suchak
V/s
Dombivali Paper Manufacturing Company Pvt
Ltd

Section: Rule 11 of NCLT, Section 56, Sec. 58(3), Sec. 59 of Companies Act, 2013

ORDER

Company Petition 175 of 2023

For the Petitioner : Adv. Ranit Base a/w Maitri Malde and Dua
Shaikh
For the Respondent : Adv. Ishaan Patkar i/b Mayur Kadam

By consent of the parties, list this matter on **19.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)